### GOVERNMENT OF INDIA MINISTRY OF COOPERATION

# LOK SABHA UNSTARRED QUESTION NO. 4249 TO BE ANSWERED ON 19th AUGUST, 2025

#### **GRANTS TO COOPERATIVES**

#### 4249. SHRI RAHUL GANDHI:

Will the Minister of COOPERATION (सहकारिता मंत्री) be pleased to state:

- (a) the details of financial assistance, including grants provided to Cooperative Sugar Mills (CSMs) by the National Cooperative Development Corporation (NCDC) year and Statewise";
- (b) the details of CSMs that have received financial assistance for setting up ethanol plants, cogeneration plants and working capital, including CSM-wise details of financial assistance disbursed since 2021;
- (c) whether the Government has granted an exemption to make mandatory allocation under the Scheduled Caste Sub-Plan and Scheduled Tribe Sub-Plan for major schemes implemented by the Ministry, including the 'Grant-in-aid to NCDC for strengthening of CSMs', if not, the reasons therefor; and
- (d) the initiatives that are being taken to increase the participation of Scheduled Caste and Scheduled Tribe in forming Cooperative societies?

#### **ANSWER**

## THE MINISTER OF COOPERATION सहकारिता मंत्री (SHRI AMIT SHAH)

(a) to (b): The Ministry of Cooperation has implemented a scheme titled "Grant-in-aid to National Cooperative Development Corporation (NCDC) for strengthening of Cooperative Sugar Mills (CSMs)". Under this scheme, a one-time grant of ₹1,000.00 crore was provided to NCDC in two instalments of ₹500.00 crore each in FY 2022-23 and FY 2024-25, which enabled NCDC to borrow additional funds from the market to provide financial assistance to the tune of ₹10,000 crore to CSMs for setting up ethanol plants, cogeneration plants, meeting working capital requirements, or all three purposes.

Under the said scheme, NCDC sanctioned 109 loans benefiting 56 CSMs by providing financial assistance of ₹10,005 crore.

The details of financial assistance provided to CSMs under the said scheme during 2022-23, 2023-24 and 2024-25 are at Annexure I.

Further, prior to the launch of scheme i.e Grant-in-aid to National Cooperative Development Corporation (NCDC) for strengthening of Cooperative Sugar Mills (CSMs), NCDC was providing financial assistance to CSMs from their own resources. The details of financial provided to CSMs by NCDC from their own resources during 2021-22, 2022-23 and 2023-24 are at Annexure II.

- (c): The following schemes/projects are being implemented by the Ministry:
- i) Computerization of Primary Agricultural Credit Societies (PACS): Under the Computerization of Primary Agricultural Credit Societies (PACS) project all the functional PACS are brought onto an ERP (Enterprise Resource Planning) based Common National Software, linking them with NABARD through State Cooperative Banks (StCBs) and District Central Cooperative Banks (DCCBs). This common ERP software is provided to all the PACS in the project, across the country, to capture data on all functionalities of PACS, both credit and noncredit. The ERP-based common national software enhances the efficiency of PACS operations through a Common Accounting System (CAS) and Management Information System (MIS). Additionally, it strengthens governance and transparency, resulting in faster loan disbursal, reduced transaction costs, minimized payment imbalances, and seamless accounting with DCCBs and StCBs.
- **ii) Grant-in-aid to NCDC for strengthening of Cooperative Sugar Mills (CSMs):** Under this scheme one time grant of Rs.1000.00 crore was provided to NCDC in two installment of Rs.500.00 crore each in FY 2022-23 & FY 2023-24 for the purpose of borrowing additional fund from the market for providing loans to the tune of Rs.10,000 crore to CSMs for setting up of Ethanol plant/Cogeneration plant and for meeting their working capital requirement. Sugar Cooperatives availing financial assistance under the scheme would benefit as below:

**Setting up of Ethanol plant:** The setting up of new Ethanol plants will enable the CSMs to switch between production of sugar and Ethanol based on the market scenario and will improve the financial position of the CSMs by balancing the supply and demand.

**Setting up of Cogeneration plant:** Setting up of new cogeneration power plant will give additional revenue to the CSMs.

**Working Capital loan:** CSMs can easily avail working capital loan form NCDC for meeting their day-to-day expenditure to run the sugar mill.

Ceiling limit of loan: There is no scheme-wise ceiling limit and exact number of projects will depend on the number and types of proposals received and sanctioned

- iii) Strengthening of Cooperatives through IT interventions: This project has two subprojects:
  - a) Computerization of Agriculture and Rural Development Bank (ARDB): Subproject of Computerization of Agriculture and Rural Development Bank (cooperative) has been approved by the Central Government on 06.10.2023, in which 1851 units of State Cooperative Agriculture and Rural Development Bank (SCARDB) & Primary Cooperative Agriculture and Rural Development Bank (PCARDB) in 13 States were

included in the project with the total outlay of Rs. 119.40. This will benefit 1.2 Crore farmer members of 1851 units of SCARDBs and PCARDBs in 13 States/Uts.

b) Computerization of Office of Registrar of Cooperative Societies (RCS) of States/UTs: Sub-project of Computerization of RCS offices in States/Union Territories has been approved by the Central Government on 06.10.2023 with a budgetary outlay of Rs.94.59 crore for three years w.e.f. 2023-24. This is a part of the umbrella project of "Strengthening Cooperatives Through IT Interventions" of the Ministry. The project aims to enhance the ease of doing business for Cooperative Societies and create a digital ecosystem for transparent paperless interaction of cooperative societies with the RCS offices in all States/Union Territories.

These schemes are benefiting farmer members of the cooperative societies, which include SC/ST farmers as well. As the above schemes are implemented through cooperative societies and given the nature of these scheme implementations, the said exemption was given.

(d): To increase the participation of Women, Scheduled Tribes (ST), and Scheduled Castes (SC), in Multi State Cooperative Societies registered all over the country, the Government of India vide the Multi-State Cooperative Societies (amendment) Act, 2023 and Rules framed thereunder has made provisions for reservation of two seats for Women and one seat for SC or ST in the Board of multi-State cooperative societies. Besides above, Ministry of Cooperation has circulated Model Bye-laws for PACS to all the States/ UTs under which provisions have been made to make the membership of PACS more inclusive, giving adequate representation to Women and Scheduled Castes/Schedules Tribes.

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## Annexure I

Fina	ncial Assistance provided to CSMs duri strength	ng FY 22-23 u		in-aid to NCDC for
SI. No.	Name of CSMs	Purpose	No. of loans	Disbursed Amount (₹ in crore)
	Mal	narashtra		
1	Rajarambapu Patil Sahakari Sakhar Karkhana Limited, Sangli, Maharashtra	Working Capital (WC)	1	95.79
	Madh	ya Pradesh	I	I
2	Jawaharlal Nehru Sahakari Agricultural Produce Processing Society Limited, Khargone Madhya Pradesh	WC	1	7.60
		Total	2	103.39

	strength	ening of CSMs		
SI. No.	Name of CSMs	Purpose	No. of loans	Disbursed Amount (₹ in crore)
	Maharashtra			
1.	Rajarambapu Patil Sahakari Sakhar Karkhana Limited, Sangli, Maharashtra	WC + Ethanol	2	200.00
2.	Krantiagrani Dr.G.D.Bapu Lad Sahakari Sakhar Karkhana Ltd., Maharashtra	WC+Ethanol	4	150.00
3.	SMS Kolhe SSK Ltd., Maharashtra	WC	1	28.00
4.	K.A. Jawahar SSK Ltd., Maharashtra	WC	1	53.46
5.	Vishwasrao Naik Sahakari Sakhar Karkhana Ltd.	WC	1	84.44
6.	Shree Datta Shetkari Sahakari Sakkar Karkhana Ltd.	WC	2	247.50
7.	Dr. D.Y. Patil SSK Ltd., Ltd., Maharashtra	WC	2	59.98
8.	Vitthalrao Shinde SSK Ltd., Maharashtra	WC	1	200.00
9.	Bhimashankar SSK Ltd., Maharashtra	WC	1	90.00

10.	Shree Pandurang SSK Ltd., Maharashtra	WC	3	143.28
11.	Bhima SSK Ltd., Solapur	WC	1	126.38
12.	Karmayogi Shankarrao Patil SSK Ltd., Indapur, Pune	WC	1	150.00
13.	Nira Bhima SSK Ltd., Pune	WC	1	75.00
14.	Shree Rameshwar SSK Ltd., Jalna	WC	1	34.74
15.	Shetkari SSK Ltd., Killari, Latur	WC	1	50.00
16.	Shri Shankar SSK Ltd., Solapur	WC	1	113.42
	Gujarat			
17.	Sahakari Khand Udyog Mandal Ltd., Gandevi, Gujarat	Ethanol loan	1	35.31
	Shree Narmada Khand Udyog	Ethanol loan	1	16.43
18.	Sahakari Mandli Ltd.,Narmada, Gujarat	WC	1	44.90
19.	Shree Kantha Vibhag Sahakari Khand Udyog Mandli Ltd., Surat, Gujarat	WC	1	15.65
	Madhya Pradesh			
20	Jawaharlal Nehru Sahakari Agricultural Produce Processing Society Limited, Khargone Madhya Pradesh	WC	1	8.00
		Total	29	1926.49

Finai	Financial Assistance provided to CSMs during FY 24-25 under the Grant-in-aid to NCDC for strengthening of CSMs					
SI. No.	Society (FY 2024-25)	Purpose	No. of loans	Disbursed Amount (₹ in crore)		
	Maharashtra					
1	Loknete Sunderraoji Solanke SSK Ltd., Beed, Maharashtra.	WC	2	97.76		
2	Shri Sant Damaji SSK Ltd., Solapur, Maharashtra.	WC	1	94.00		
3	Shri Vridheshwar SSK Ltd., Ahmednagar, Maharashtra.	WC	1	93.00		
4	Loknete Marutrao Ghule Patil Dnyaneshwar SSK	WC	3	362.79		
4	Ltd., Ahmednagar, Maharashtra.	Ethanol loan	1	123.36		
5	Kisanveer Satara SSK Ltd. Satara, Maharashtra.	WC	1	327.00		
6	Kisanveer Khandala SSK Ltd., Satara, Maharashtra.	WC	1	140.00		
7	Agasti SSK Ltd., Ahmednagar, Maharashtra.	WC	1	94.00		
8	SMS Kolhe SSK Ltd., Ahmednagar, Maharashtra.	WC	2	114.00		

9	Shree Tatyasaheb Kore Warana SSK Ltd.,	WC	2	527.00
10	Kolhapur, Maharashtra.	WC	1	527.00
10	Shri Vitthalsai SSK Ltd., Dharashiv, Maharashtra.	WC	1	94.00
11	Ambajogai SSK Ltd., Beed, Maharashtra.	WC	1	80.00
12	SMS Narayanrao Nagwade SSK Ltd., Ahmednagar	WC	2	103.40
13	Shetkari SSK Ltd., Killari, Latur, Maharashtra	WC	1	22.97
14	Shri Vitthal SSK Ltd., Gursale, Solapur, Maharashtra	WC	1	347.68
15	Ashok SSK Ltd., Ahmednagar, Maharashtra	WC	1	90.30
16	Vishwasrao Naik SSK Ltd., Sangli, Maharashtra	WC	3	217.33
17	PKDNN Hutatma SSK Ltd., Sangli, Maharashtra	WC	2	214.95
18	Bhimashankar SSK Ltd., Maharashtra	WC	2	197.29
19	Dr. D.Y. Patil SSK Ltd., Ltd., Maharashtra	WC	5	127.39
20	Rena SSK Ltd. Latur, Maharashtra	WC	1	35.00
21	VVD Manjara SSK Ltd., Latur, Maharashtra	WC	1	70.00
22	Vilas SSK Ltd., Latur, Maharashtra	WC	1	35.00
23	Vilas SSK Ltd., Latur, Maharashtra (Unit 2)	WC	1	35.00
24	KA Jawahar SSK Ltd., Kolhapur, Maharashtra	WC	1	250.00
25	Vitthalrao Shinde SSK Ltd., Solapur, Maharashtra	WC	3	250.01
26	Krantiagrani Dr. G.D. Bapu SSK	WC	2	200.00
27	SB Thorat SSK Ltd. (WC)	WC	2	216.42
28	Shri Vighnahar SSK Ltd.	WC	3	268.25
29	SMS Mohite Patil SSK Ltd.	WC	1	80.00
30	Rajarambapu Patil SSK Ltd., Sangli	WC	2	499.52
31	Sh Dudhganga Vedganga SSK	WC	1	100.00
32	Chhatrapati Shahu SSK	WC	1	21.00
33	Sharad SSK Ltd., Kolhapur	WC	2	288.46
34	Sadashivrao Mandlik SSK Ltd., Kolhapur	WC	1	139.00
35	Kumbhi Kasari SSK Ltd., Kolhapur	WC	1	153.44
36	Chhatrapati Rajaram SSK Ltd., Kolhapur	WC	1	165.00
37	Ajinkyatara SSK Ltd., Satara	WC	2	39.00
38	Vasantrao Desai Aajra SSK Ltd., Kolhapur	WC	1	122.68
39	Ganesh SSK Ltd., Ahmednagar	WC	1	74.00
40	Shri SS Maruti Maharaj SSK Ltd., Latur	WC	1	109.00
41	Shri Datta SSK Ltd	WC	1	301.30
42	Shree Pandurang SSK Ltd.	WC	1	165.50
43	The Kadwa SSK Ltd.	WC	1	15.00
44	Karmaveer Shankarrao Kale SSK Ltd.	WC	1	80.72
45	Padmashri Dr. Vikhe Patil SSK Ltd. (GOM)	WC	1	296.00
46	Shri Makai SSK Ltd. (GOM)	WC	1	140.00
		Total	70	7617.52
	Madhya Pradesh			0.00

47	Navalsingh SSK	WC + Ethanol	3	30.00
		Total	3	30.00
	Gujarat			
	Shroo Narmada Khand Udyaa Sahakari Mandli	WC +	2	
48	Shree Narmada Khand Udyog Sahakari Mandli Ltd.,Narmada, Gujarat	Ethanol	2	203.91
		Cogen loan	1	97.12
49	Sahakari Khand Udyog Mandal Ltd., Gandevi,	WC+Ethanol	2	
49	Gujarat	loan	2	27.01
		Total	5	328.04
		Grand		
		Total	78	7975.56

Financial Assistance provided to CSMs during FY 21-22 under the NCDC scheme				
SL. No.	Name of Coop. Sugar Mill/State	Purpose	Disbursed amount (₹ in crore)	
<u>GUJARAT</u>	_			
1	Shree Narmada Khand Udyog Sah. Mandli	Working capital	5.55	
	GUJARAT TOTAL:		5.55	
KARNATAKA	_			
2	The Nandi SSK Ltd.	Working capital	75.00	
		Modernization loan	16.34	
		Cogeneration loan	22.24	
	KARNATAKA TOTAL:		113.58	
<b>MAHARASHTRA</b>				
3	Rajarambapu Patil Sah. Sak. Karkhana	Working capital	16.00	
4	Vitthalrao Shinde Sah. Sak. Karkhana Ltd	Working capital	125.00	
5	Vishwasrao Naik Sah. Sak. Karkhana Ltd	Working capital	11.00	
6	Padmabhushan Krantiveer Hutatma SSK	Working capital	49.99	
7	Shree Datta SSK	Working capital	169.00	
8	Bhimashankar SSK	Working capital	20.00	
9	Karmayogi Ankushrao Tope Samarth SSK	Working capital	76.70	
10	Shree Someshwar SSK Ltd.	Working capital	24.40	
11	Shri Tatyasaheb Kore Warna SSK Ltd.	Working capital	100.00	
12	Sadashivrao Mandlik SSK Ltd.	Ethanol loan	8.50	
13	Karmayogi Ankushrao Tope Samarth SSK	Ethanol loan	21.90	
	MAHARASHTRA TOTAL:		622.49	
HARYANA				
14	State Govt. of Haryana	Working capital	500.00	
	HARYANA TOTAL:		500.00	
		Grand Total	1241.62	
		Granu Total	1441.02	

Financial Assistance provided to CSMs during FY 22-23 under the NCDC scheme					
SL. No.	Name of Coop. Sugar Mill	Purpose	Disbursed (₹ in crore)		
MAHARASHTRA					
1	Vitthalrao Shinde Sah. Sak. Karkhana Ltd	Working Capital (WC)	121.00		
2	Shree Datta SSK	WC	164.50		
3	Bhimashankar SSK	WC	50.00		
4	Shree Pandurang SSK	WC	7.75		
5	Karmayogi Ankushrao Tope Samarth SSK	WC	20.00		
6	Shree Someshwar SSK Ltd.	WC	17.15		
7	K.A Jawahar SSK Ltd.	WC	160.00		
8	Rajarambapu Patil SSK Ltd	WC	50		
	MAHARASHTRA TOTAL:		590.4		

Financial As	Financial Assistance provided to CSMs during FY 23-24 under the NCDC scheme					
SL. No.	Name of Coop. Sugar Mill	Purpose	Disbursed (₹ in crore)			
<u>GUJARAT</u>						
1	Shree Narmada Khand Udyog Sahakari	WC+ Modn.	51.67			
	Mandli Ltd.					
	GUJARAT TOTAL:		51.67			
<b>MAHARASHTRA</b>						
2	Shree Pandurang SSK Ltd.	WC + MM	163.88			
3	Shree Datta SSK Ltd.	WC	4.25			
4	Vitthalrao Shinde SSK Ltd.		30.00			
	MAHARASHTRA TOTAL:		198.13			
	Grand Total:		249.80			